

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:3036
ANSWERED ON:22.12.2003
CONTRACT LABOUR ACT
GANGASANDRA SIDDAPPA BASAVARAJ;IQBAL AHMED SARADGI

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government proposes to exclude some of the services from the purview of Contract Labour Abolition Act;
- (b) if so, the details thereof and whether the Government has also decided to exclude IT related works and works relating to special economic zones from the said Act; and
- (c) if so, the details thereof?

Answer

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a) to (c): A Group of Ministers has been set up to examine the proposal for amendment to the Contract Labour (Regulation and Abolition)Act, 1970. One of the proposals relate to amendment in provision regarding prohibition of employment of contract labour with a view to allow engagement of contract labour by establishments in certain supportive or peripheral activities including IT related works and works relating to special economic zones.